

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

New Delhi, the 1st August, 1975.

NOTIFICATION
INCOME TAX

1-8-75

No. 1010/F.No.203/75-ITA.II/: It is hereby notified for general information that the approval given under section 35(I)(ii) of the Income-tax Act, 1961 to R.N.T. Medical College, Udaipur by notification No.582(F.No.203/18/74-ITA.II) dated the 27th March, 1974 is withdrawn on the recommendation of the prescribed authority, the Indian Council of Medical Research, New Delhi with effect from 27th March, 1974.

sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of O&M Services, Income-tax, 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Ansari Nagar, New Delhi, with reference to their letter No.19/17/73-AA.II dated 23.7.75.
5. The Principal & Controller, R.N.T. Medical College, Udaipur.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (RS&P), New Delhi. (5 copies).


(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA